National Company Law Tribunal

Allahabad Bench

CPNO. (IB) 64/ALD/ 2017

H.P. Chaturvedi, Member(Judicial)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE COMPANY: VOUIGNAS! Auto Sales

SECTION OF THE COMPANIES ACT/I & B CODE: 10 of I 8 B Code of 2016

SI. NO.	Name	Designation	Representation	Signature
1. MR . An	JURAG KHANN	IA SR. ADV.	7 () 05.	For Corp.
2. Ms. G	UNJAN JADU	DANI ADV.	- Suppari	Applicant
3. R.P.	de Agraval	Adv.	Pata Motor finne	long -1
4. Wish	nde Agramal	Holl.	TWEL, TUL	DAG
5 - Anil	Kuman Java	Adu.	Punjab National Book	
6- NISHA	NT MEHROTRA	Adv.	TaTa Capatal F. Co.	A -
7. TRAT	KJ. HAGAR	Adv.	State Ban 4 of moli ,	Mishaud Mehrotog
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C.P.No. (IB) 64/ALD/2017

Counsels for respective parties are present. Arguments on behalf of the Corporate Debtor Company/ Applicant are concluded. Arguments on behalf of Financial Creditor/ Secured Creditor are heard and still continued.

Counsel for the Corporate applicant further filed C.A No. 193/2017 and CA No. 178/2017. Reply to these applications to be filed by the Respondent TMEL. It is further made clear that any action taken pertaining to these applications shall be subject to final outcome of present petition.

The matter be listed on 6th December, 2017.

Date: 16/11/2017

Typed by

Jyoti (Stenographer)